

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 639 OF 1998

STATE OF RAJASTHAN

Appellant (s)

VERSUS

TEG BAHADUR & ORS

Respondent(s)

(HEARD BY HON'BLE K.G.BALAKRISHNAN AND AR. LAKSHMANAN, JJ.)

Date :29.09.2004This Appeal was called on for pronouncement of Judgment today.

CORAM :

HON'BLE MR.JUSTICE K.G.BALAKRISHNAN

HON'BLE DR.JUSTICE AR.LAKSHMANAN

For Appellant (s): Mr.Aruneshwar Gupta, Adv.

For Respondent(s): Mr.Sushil Kumar Jain, Adv.

UPON hearing counsel, the Court made the following

O R D E R

Hon'ble Dr.Justice AR.Lakshmanan pronounced the Judgement of the Court.

The appeal is dismissed in terms of the signed Judgment.

(G.V.Ramana) (Veera Verma)

Court Master Court Master

(Signed reportable Judgement is placed on the file)